

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.414
CP/57/ND/2024

IN THE MATTER OF:

Sector 113 Gatevida Developers Private Ltd.	...	Applicant
Versus		
The Registrar Of Companies Nct Of Delhi & Haryana	...	Respondent
<u>under Section 441</u>		

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Pranam Jain, Adv.
For the ROC	: Mr. Aakash Sharma, Ms. Jyoti Khurana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Appellant is present through VC. Ld. Counsel for the ROC is present physically and submits that they have filed the report and the same is on board. List the matter on **14.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)